

(11)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/659/(IB)/2017  
NAME OF THE PETITIONER(S) : HANDIMAN SERVICES LTD  
NAME OF THE RESPONDENT(S) : DISC ASSETS LEAD INDIA LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1  
For T. Jayalalitha  
Ms Paul & Paul  
of Hudson & Co  
& Partners

Counsel for Applicant  
Creditor T. Jayalalitha

**ORDER**

Counsel for the Applicant present. No representation on behalf of the Respondent.  
**The Registry** is directed to issue notice to the Counsel for the Respondent and the Applicant is also directed to issue a private notice to the Respondent and the Counsel for the Respondent for causing their appearance on next date of hearing. Put up on 23.01.2018 at 10.30 A.M.

-sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)